Primary Health Centres are established based on the population norms, case load/work load and distance. The population norms for PHC are 30,000 for Plain Area and 20,000 for Hilly/Tribal area. However, no specific norms are available for distance, caseload/workload. It is actually for the State to decide on the basis of their specific need and urgency for these centres.

- (d) The existing PHC Jangla is situated at 2 Kms distance from Nandla and there is Health Sub Centre at village Kulgaon, which is one and half Kms from village Nandla.
  - (e) Not for present.

## Private practice by Government doctors

†2365. SHRI GANGA CHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that doctors of Government hospitals in the country are doing private practice and running their own nursing homes instead of providing their services in hospitals;
- (b) if so, the number of doctors identified by Government so far who are running their own nursing homes or doing private practice even being in Government service, the details thereof, State-wise; and
  - (c) the action being taken by Government against the doctors doing private practice?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Two complaints regarding Government doctors doing private practice have been received in the Ministry. Preliminary enquiries were made in both the complaints. However, the allegations could not be substantiated.

(c) As per Central Health Services Rules, 1996, CHS doctors are not allowed private practice of any kind.

## AIIMS like institution in Bundelkhand

†2366. SHRI GANGA CHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is an acute shortage of health services in backward areas of the country and whether Government is going to establish institutes like AIIMS in backward areas; and
- (b) if so, whether Government has any plan to establish institutes like AllMS in backward areas like Bundelkhand?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The provisioning of health services is the responsibility of respective State Governments. The Government of India is augmenting the efforts of State Government through the NRHM, PMSSY and other programmes.

 $<sup>\</sup>dagger\textsc{Original}$  notice of the question was received in Hindi.

Under the first phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), six AIIMS-like institutions are being set up, one each in the backward States of Bihar (Patna), Chhattisgarh (Raipur), Madhya Pradesh (Bhopal), Orissa (Bhubaneshwar), Rajasthan (Jodhpur) and Uttaranchal (Rishikesh).

In addition, Cabinet has also approved the proposal in February, 2009 for setting up AIIMS-like institutions in the State of Uttar Pradesh and West Bengal, in the second phase of Pradhan Mantri Swasthya Suraksha Yojana.

The location of the AIIMS-like institution in Uttar Pradesh is yet to be finalized.

## Low percentage of women doctors

2367. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that out of the total doctors posted in Primary Health Centres (PHCs) in our country, only 17.9 per cent are women;
  - (b) if so, the complete details thereof, State-wise;
  - (c) the exact reasons for such low percentage; and
- (d) the steps being taken to improve the women percentage posted at PHCs in each State especially in Andhra Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The Primary Health Centres (PHCs) are established and maintained by states under the Minimum Needs Programme and the human resource deployed at these centres is recruited/posted/transferred by the respective State Governments. As such, gender based disaggregated data of the doctors posted by various states at their Primary Health Centres is not available.

However, as per Rural Health Statistics as on March, 2007 3109 functioning PHC have female doctors.

Under the National Rural Health Mission (NRHM) comprehensive rejuvenation of the public health delivery system has been undertaken. This *inter alia* includes rational posting of the health human resources at all PHCs in all the States including Andhra Pradesh.

## Free medical facilities to BPL families

2368. SHRI ISHWAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that BPL families are not in a position to bear the medical expenses particularly maternity in case of delivery due to surgery;
- (b) if so, whether Government proposes to take a decision in consultation with the State Governments to provide such medical facilities to BPL families free of cost; and